

**FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **M/s. NEUROSTAR HOSPITAL PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Neurostar Hospital Private Limited
2.	Date of incorporation of corporate debtor	19/10/2019
3.	Authority under which corporate debtor is incorporated / registered	ROC – PUNE
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110PN2019PTC187374
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No C/104, Sundaram, S. No. 80/2, Manjari BK, Pune - 412307
6.	Insolvency commencement date in respect of corporate debtor	April 9, 2026 (order received on the same day)
7.	Estimated date of closure of insolvency resolution process	October 6, 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Purusottam Behera Reg.No: - IBBI/IPA-002/IP-00940/2019-20/12993 AFA Valid Till: December 31, 2026
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No.402, Sai Prasad Building, Sion Kamgar CHS, Road No-29, Sion (East) Mumbai - 400022 Email ID: <a href="mailto:purusosbbj@yahoo.com">purusosbbj@yahoo.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence address: 410, 4th Floor, Blue Rose, Industrial Estate, Near Metro Mall, Borivali East, Mumbai, Maharashtra – 400066 Process Email ID: <a href="mailto:ibc.neurostarhospital@gmail.com">ibc.neurostarhospital@gmail.com</a>
11.	Last date for submission of claims	April 23, 2026
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical address: <a href="https://ibbi.gov.in/en/insolvency-professional">https://ibbi.gov.in/en/insolvency-professional</a>

Notice is hereby given that the National Company Law Tribunal Mumbai Bench-VI, has ordered the commencement of a corporate insolvency resolution process of the **M/s NEUROSTAR HOSPITAL PRIVATE LIMITED** on April 09, 2026 [receipt of order on the same day].

The creditors of **M/s NEUROSTAR HOSPITAL PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before April 23, 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



  
Purusottam Behera

Interim Resolution Professional  
In the matter of **Neurostar Hospital Private Limited**  
Registration No: IBBI/IPA-002/IP-00940/2019-20/12993

**AFA Valid upto: 31.12.2026**

IBBI Registered Address: Flat No.402, Sai Prasad Building, Sion Kamgar CHS, Road No-29, Sion (East) Mumbai - 400022  
Email ID: [purusosbbj@yahoo.com](mailto:purusosbbj@yahoo.com), [ibc.neurostarhospital@gmail.com](mailto:ibc.neurostarhospital@gmail.com)

Date: April 11, 2026  
Place: Mumbai